

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Plutus Infraventures Private Limited Date of Commencement of Liquidation: 24-01-2023; List of Stakeholders as on Date: 05-05-2025; Name of IP: Mr. Bankim Shukla; Process Number: 1; Last 5 digitof registration number: 11067

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	02	219560029	02	219560029	0	0	0	Annexure 3
4	Unsecured financial creditors	01	32208604	01	28958604	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	01	4662864	01	4662864	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		4	256431497	4	253181497	0	0	0	